

Nature of case-A.B.A
Filing no.-8148/2020

Sunita Devi @ Sunita Kumari Vs. The State of Jharkhand.
Advocate Name- Aashish Kumar

DEFECTS:-

- 9.i) Name of Ld. Advocate stated at presentation form, through part at page no 1 and vak has not been executed in the back of vak.
- 9.ii) Pending Court stated in para 1 and prayer portion differs.
- 9.iii) Alleged sections stated in para 1 does not tally with F.I.R.
- 9.iv) Duly certified to be true T/C of page 9 to 13, 15 to 18 may be filed.
- 9.v) S.T No. appears in the F.I.R in the year 2019 but Impugned Order passed in A.B.P in the year 2020 which may be verified and also may be verified Pending Court in Para 1 and Prayer Portion.